

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5110  
ANSWERED ON:08.05.2012  
CHARGESHEET ON CRIME AGAINST WOMEN  
Jagannath Dr. M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has taken note that various chargesheets are filed in a most unprofessional manner by the Delhi Police in several cases of crime against women like rape, murder etc.;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken for bringing about a professional approach in the Delhi Police?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Delhi Police pays maximum attention to solve the incidents of rape and other crimes against women. Investigations of these cases is carried out in a most professional manner so that the perpetrators of such crimes are brought to book and properly linked to the crime.
- (c): Standing Orders and circulars have been issued by Delhi Police in this regard. Senior Officers closely supervise the investigation of cases and issue necessary directions from time to time.